

Pendency as on 31 December, 2017 with respect to the Appellate Courts of Shimla Division											
Nature of case ↓	Name of the Court										
	District & Sessions Judge, Shimla.	District & Sessions Judge (Forests), Shimla.	Addl. District & Sessions Judge, CBI, Shimla	Addl. District & Sessions Judge, CBI, Camp at Theog, Shimla	Addl. District & Sessions Judge, I, Shimla	Addl. District & Sessions Judge, I, Camp at Rohru, Shimla	Addl. District & Sessions Judge, II, Shimla	Addl. District & Sessions Judge, II, Camp at Rohru Shimla	Special Judge(POC SO Act)	Special Judge(SC/ST Act and PC Act)	Total
Civil Cases											
Cases under Land Acquisition Act	5	33	0	0	25	4	38	24	0	0	129
Motor Accident Claims	50	19	36	109	63	21	100	31	0	0	429
Guardian & Wards Acts	3	0	0	1	0	2	1	0	0	0	7
Hindu Marriage Act	46	10	0	26	29	19	42	15	0	0	187
Civil Appeal	36	5	0	47	23	10	40	9	0	0	170
Waqf Board (Civil Appeal)	0	0	0	0	0	0	0	0	0	0	0
M.AIR	0	0	0	13	34	9	79	0	0	0	135
Civil Misc. Appeal	13	0	0	2	4	5	9	0	0	0	33
Review Applications	0	0	0	0	0	0	0	0	0	0	0
Civil Suits	12	15	0	6	12	1	9	2	0	0	57
Waqf Board (Civil Suit)	2	0	0	0	0	0	0	0	0	0	2
Rent Appeal	20	3	0	1	23	4	19	1	0	0	71
Waqf Board (Rent Appeal)	0	0	0	0	0	0	0	0	0	0	0
Arbitration Case	11	4	0	0	0	0	0	0	0	0	15
Succession Act	0	0	0	0	2	0	1	0	0	0	3
Executions & objection	135	35	9	49	21	15	51	24	0	0	339
Pauper/ Election petition H.P. Tele	0	0	0	16	0	0	0	0	0	0	16
Small Causes Suit/ HPFC Act	1	0	0	0	0	0	0	0	0	0	1
Contempt Petition	0	0	0	0	0	0	0	0	0	0	0
Adoption	0	0	0	0	1	0	0	0	0	0	1
Miscellaneous (CMA)	46	33	0	6	82	25	10	2	0	0	204
Total	380	157	45	276	319	115	399	108	0	0	1799
Criminal Cases											
Sessions Trial	47	2	0	29	70	13	74	8	21	6	270
Corruption Cases	2	12	58	0	0	0	0	0	0	11	83
Criminal Appeal	47	25	10	76	16	14	34	14	0	0	236
Criminal Revision	23	5	3	0	6	2	3	2	0	0	44
NDPS Act	0	8	3	0	0	0	0	0	0	0	11
Bail Applications	0	0	0	0	0	0	0	0	0	0	0
Miscellaneous (Cr. M.P.)	9	3	6	4	8	3	3	1	3	1	41
Total	128	55	80	109	100	32	114	25	24	18	685
Grand Total	508	212	125	385	419	147	513	133	24	18	2484

Pendency as on 31 December, 2017 with respect to the Subordinate Courts of Shimla Division

Nature of cases	Name of the Court																Total
	Civil Judge (Sr. Div.)-cum-CJM, Shimla.	Civil Judge (Sr. Div.)-cum-ACJM (I), Shimla.	Juvenile Justice Board, Shimla	Civil Judge (Sr. Div.)-cum-ACJM (II), Shimla.	Civil Judge (Jr. Div.)-cum-JMIC (3), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (4), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (5), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (6), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (7), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (8), Shimla	MTM Shimla	Civil Judge (Sr. Div.)-cum-ACJM, Theog.	Civil Judge (Sr. Div.)-cum-ACJM(I), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC(II), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC Chopal	Civil Judge (Jr. Div.)-cum-JMIC Jubbal	
Civil Cases																	
G & W Act	12	11	0	7	0	0	0	0	0	0	0	1	1	0	0	1	33
HMA	3	9	0	21	0	4	0	0	0	0	0	7	4	0	0	0	48
W C Act	35	26	0	21	0	9	0	0	0	1	0	26	5	0	2	3	128
Objections	4	0	0	3	0	0	0	0	0	1	0	0	1	0	0	0	9
Civil Suits	218	219	0	284	58	399	367	390	420	445	0	1114	329	392	134	128	4897
Rent Cases	245	212	0	271	54	0	2	0	0	0	0	19	11	12	11	2	839
Succession Act	5	11	0	13	0	0	0	0	0	0	0	6	2	0	0	0	37
Executions	148	93	0	74	6	104	118	90	68	50	0	131	115	111	53	68	1229
Small Cau/ P.R. Act	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	1
Misc.(CMPs)	182	93	0	117	30	138	171	157	138	181	0	265	102	128	33	25	1760
Total	852	674	0	812	148	654	658	637	626	678	0	1569	570	643	233	227	8981
Criminal Cases																	
138 NI Act	172	476	0	1193	274	719	660	693	651	375	0	940	208	248	223	248	7080
N.D.P.S. Act	13	8	0	20	23	13	16	8	5	1	0	0	6	8	10	0	131
D V Act	2	17	0	9	26	36	69	38	38	0	0	43	19	16	23	9	345
CBI Cases	28	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	28
Drugs & other Act	20	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	20
Mining & Mines Act	1	0	0	0	0	0	0	0	6	0	0	0	0	0	0	0	7
Bail Application	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Police Challan	295	253	23	134	111	280	350	218	216	117	0	812	133	135	232	122	3431
Excise Cases	23	9	0	10	5	17	21	24	18	8	0	58	8	10	20	6	237
Complaint Cases	8	7	0	9	16	28	0	7	2	21	0	0	2	4	8	6	118
Food Cases	5	7	0	3	1	12	12	7	5	0	0	6	0	0	0	0	58
Summary Cases	466	576	0	268	859	926	813	783	708	385	2674	800	279	538	119	289	10483
Forest/ Police Act	0	3	0	3	0	6	0	0	1	2	0	2	1	0	3	0	21
Telegraph Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Child Labour Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Misc. (Cr. M.P.)	332	74	0	223	70	88	234	155	70	167	0	427	167	52	57	51	2167
Income Tax Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
E.P.F. Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Copyright Act	0	0	0	0	0	0	5	0	0	0	0	0	0	0	0	0	5
Other Act/P. Raj	0	12	0	26	3	46	42	30	23	26	0	105	14	26	5	1	359
Gambling Act	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0	4
E C Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
Juvenile/ Env Act	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	2
Sessions Trial	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	8
Pet. u/s 125 Cr.P.C.	13	11	0	4	19	11	31	39	16	0	0	42	10	11	7	2	216
Total	1378	1453	31	1902	1407	2182	2253	2002	1759	1108	2674	3235	847	1048	708	734	24721
Grand Total	2230	2127	31	2714	1555	2836	2911	2639	2385	1786	2674	4804	1417	1691	941	961	33702

**Total Pendency of Shimla Civil & Sessions Division
as on 31 December, 2017**

Sr. No.	Court	Civil	Criminal	Total
1	Appellate Courts	1799	685	2484
2	Subordinate Courts	8981	24721	33702
Total		10780	25406	36186